

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri D.E. Kothalikar
COURT 25 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>COMPLIANCE</u>				
1	CRI BAIL APPLN	100989/2020	STATE GOVERNMENT DCB, CID II Vs Mohd. Tabrej Daud Shaikh	SPP Kamlesh Narottam Gujar
<u>APPEARANCE</u>				
2	MISC APPLN MCOC	100483/2020	The State- Borivali Police Station Vs Suresh Omprakash Singh and 1 ors.	SPP

(Main Matter REMAND APPLN MCOC/0100312/2020)

Daily Board dated 19.06.2020,
Court room No.25
Before HHJ Shri. Dinesh E. Kothalikar

Sr. No.	Case NO.	Name of the parties	Stage	Rem
1.	Sessions Case 414/20	The State of Maharashtra - Chunabhatti Police Station Vs Dhiraj Shantaram Kadam and others 02	Hearing	
2.	Bail Application No. _____ in MCOC 14/19 (Next date 08.07.20)	kalachowky police station Vs Ayub Alimuddin Shaikh	Bail Hearing	
3.	Misc. Appln. No. 559/2020		Hearing	
4.	Misc. Appln. No. 669/2020		Hearing	
5.	Remand Appln. No. 372/2020 in Special Case 414/20		Hearing	
6.	Misc. Appln. No. 601/2020		Hearing	